

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1481 of 2019 IN
DFR No. 2241 of 2019

Dated :9thSeptember, 2019

In the matter of:

The Ramco Cements Ltd.

.... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission&Anr.

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **11.09.2019.**

Pr/js

Court Master